

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH AT NEW
DELHI

OA No. 293/2025

In Re: News item titled 'Five killed 29 injured in illegal cracker factory blast in Punjab's Muktsar' appearing in "The Hindustan Times" dated 30.05.2025.

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Date: 2nd August, 2025

Place: Muktsar



(Abhijeet Kaplish, IAS)
(Deputy Commissioner
Shri Muktsar Sahib , respondent no.4)

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH AT NEW DELHI

Original Application No. 293 of 2025

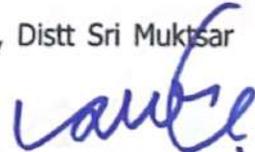
In Re: News item titled 'Five killed 29 injured in illegal cracker factory blast in Punjab's Muktsar' appearing in "The Hindustan Times" dated 30.05.2025.

Short reply by way of affidavit of Sh. Abhijeet Kaplish, IAS, Deputy Commissioner Muktsar Sahib (Respondent no.4) in compliance of the order dated 05.06.2025.

I, the above-named deponent, do hereby, solemnly affirm and state as under:

Respectfully Showeth;

- 1) That the above-mentioned original application has been registered by this Hon'ble Tribunal in exercise of suo-motu powers on the basis a news item titled "Five killed 29 injured in illegal cracker factory blast in Punjab's Muktsar" published in 'The Hindustan Times' dated 30.05.2025. According to the news item an explosion has taken place at an illegal fire cracker manufacturing and package unit in Singhwala Village located in Sub Tehsil Lambi of District Sri Muktsar Sahib. The blast has led to the collapse of two-storey building resulting in the death of five migrant workers and injury to 44 others.
- 2) That after consideration of the matter, this Hon'ble Tribunal was pleased to pass an order dated 05.06.2025 thereby impleading the Punjab Pollution Control Board, Central Pollution Control Board; Ministry of Environment, Forest and Climate Change, Regional Office, Chandigarh and Deputy Commissioner, Sri Muktsar Sahib as respondents in the case with direction to file their response / reply.
- 3) It is humbly submitted, that the said unit where the incident occurred was a residential house building at village Fatuhi Wala, Malout, Distt Sri Muktsar

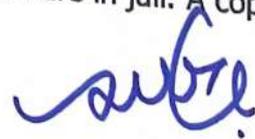


Sahib. The unit was illegally operated without obtaining any NOC from the District Administration and Explosive Department. Further the unit was located in remote area away from the Habitants and there were no complaints or reports that the unit is being used for illegal manufacturing and storage of fire cracker.

- 4) After the receipt of incident of blast the teams of District Administration and Concerned Departments, immediately rushed to the spot. On reaching the site it was found that there were two structures, one of double storey and one of single storey and both the buildings were found collapsed. The rescue operation was carried out by the District Administration alongwith police department, NGOs and other rescue teams to excavate the dead/injured people. The requisite medical treatment was also given to the victims and were admitted in the nearby hospitals for proper medical treatment.
- 5) That at the initial stage Compensation of Rs.2.00 Lakh each to the families of five persons who have died in the incident and Rs. 50,000/- each to 44 persons who were injured was awarded by the Punjab Government from the Chief Minister Relief Fund. That in addition to the above, the undersigned has also initiated the action under Public Liability Insurance Act, 1991 for further extending compensation to the victims in accordance with the said Act.
- 6) That the undersigned has also called a meeting of the concerned departments on 09.07.2025. The matter was deliberated and it was observed that some of the victims were residents of other States namely Uttar Pradesh, Haryana and Delhi. The process has been initiated and the Letters have been also written by the undersigned to the concerned District Magistrate Hathrash, Aligarh, Ferozabad, Etah, Chandauli, Amroha situated in the State of Uttar Pradesh; District Magistrate of Kamal in the State of Haryana; and District Magistrate North East in the State of NCT of Delhi requesting to initiate the process of informing the people of the concerned area about the incident and for filing their claims under the Public Liability Insurance Act, 1991 with the office of District Magistrate, Sri Muktsar for compensation. A copy of the letters is enclosed herewith as **Annexure-A**.



- 7) That the undersigned has also given a notice in the leading newspapers on 10.7.2025, for inviting the applications under Public Liability Insurance Act, 1991 for giving relief to the relative of victims, who have died/injured in the said incident. A copy of the notice given in the leading newspapers is also enclosed herewith as **Annexure-B**.
- 8) The local inquiry revealed that illegal manufacturing and storage of fire cracker was being carried out and due to sudden spark, this incident has occurred. The actual name and owner of the unit could not be verified at site as owner of the unit had escaped and building was almost collapsed at site. At the site some packing material for fire crackers was also found. The police department has lodged the FIR no. 0129 dated 30.05.2025 against the owner of the unit.
- 9) That further inquiry was made and revealed that the unit has registered for GST certificate with the Office of State Tax Officer under the name of Civic Traders, Fatuhi Wala, Malout, District Sri Muktsar Sahib and ownership of Sh. Navraj Singh S/o Sh. Tarsem Singh, Village Singhewala, Malout, District Sri Muktsar Sahib was shown for doing the retail sale of dog or cat food. However, at site it started the illegal manufacturing/packaging of the fire crackers. The unit has also obtained the fire safety certificate from the fire and safety department under the name and style of M/s Civic Traders, Fatuhi Wala, Malout, Distt Sri Muktsar Sahib. Hence, the exact name of the unit as came to the notice of the Board is M/s Civic Traders, Fatuhi Wala, Malout, District Sri Muktsar Sahib owned by Sh. Navraj Singh S/o Sh. Tarsem Singh, Village Singhewala, Malout, Distt Sri Muktsar Sahib.
- 10) That it relevant to mention here that FIR no. 0129 dated 30.05.2025 has been registered by the Police at Police Station Lambi, District Sri Muktsar Sahib u/s 105, 118 (2), 3(5) of the Bharatiya Nyaya Sanhita (BNS), 2023; Section 9B of the Explosive Act, 1884 and Section 92 of the Factories Act, 1948 against the owner/partners, who have been arrested by the Police and are in jail. A copy of the FIR is also enclosed herewith as **Annexure-C**.



- 11) That the action in the case has already been taken by the Police Department and compensation to the families of the victims and injured persons is further being extended by the District Administration, Sri Muktsar Sahib under Public Liability Insurance Act, 1991.
- 12) That a brief reply is submitted for kind consideration and appropriate orders, with a humble prayer that liberty be granted for submitting a detailed reply along with the details which are awaited.

Date: 2/8/25
Place: Muktsar

Deponent

(Abhijeet Kaplish, IAS)
(Deputy Commissioner Shri Muktsar Sahib, respondent no.4)

Verification:

I, the deponent above named, do hereby verify and state that the contents of the above affidavit are true and correct to the best of my knowledge and belief, as derived from the official record. No part of the above affidavit is false and nothing material has been concealed there from.

Date: 2/8/25
Place: Muktsar

Deponent

(Abhijeet Kaplish, IAS)
(Deputy Commissioner Shri Muktsar Sahib, respondent no.4)



ਦਫ਼ਤਰ ਮੁੱਖ ਮੰਤਰੀ, ਪੰਜਾਬ

(ਜਨਰਲ ਸ਼ਾਖਾ)

ਸੇਵਾ ਵਿਖੇ

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਸ਼੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ।

ਮੀਮੇ ਨੰ: CMO/GEN/16/2025/G.A6/ 1007
ਮਿਤੀ, ਚੰਡੀਗੜ੍ਹ। 25.06.2025

F - 3313413

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਦਫ਼ਤਰ
ਸ਼੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ

ਕਾਰਜ ਨੰ: 49/CM

ਮਿਤੀ: 27 JUN 2025

ਡੀ.ਓ.:

ਡੀ.ਐੱਸ.:

ਕਮਿਸ਼ਨਰ:

MC (9/)

MC (9/)

27/6/2025

ਵਿਸ਼ਾ: ਪਿੰਡ ਫਤੂਹੀਵਾਲਾ, ਤਹਿ: ਮਲੋਟ, ਜ਼ਿਲ੍ਹਾ ਸ਼੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਵਿਖੇ ਪਟਾਖਾ ਫੋਕਟਰੀ ਵਿੱਚ ਹੋਏ ਬਲਾਸਟ ਦੌਰਾਨ ਮ੍ਰਿਤਕ/ਜਖਮੀ ਵਿਅਕਤੀਆਂ ਨੂੰ ਮਾਲੀ ਸਹਾਇਤਾ ਬਾਰੇ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਆਪਦੇ ਪੱਤਰ ਨੰ: 390/ਐਮ.ਏ./ਐਮ.ਸੀ.4 ਮਿਤੀ 03.06.2025 ਦੇ ਹਵਾਲੇ ਵਿੱਚ।

2. ਮੁੱਖ ਮੰਤਰੀ ਜੀ ਵੱਲੋਂ ਵਿਸ਼ਾ ਅੰਕਿਤ ਹਾਦਸੇ ਦੌਰਾਨ ਨਾਲ ਨੱਥੀ ਲਿਸਟ ਅਨੁਸਾਰ 5 ਮ੍ਰਿਤਕਾਂ ਨੂੰ 2-2 ਲੱਖ ਪ੍ਰਤੀ ਮ੍ਰਿਤਕ ਅਤੇ 44 ਜਖਮੀਆਂ ਨੂੰ 50-50 ਹਜ਼ਾਰ ਪ੍ਰਤੀ ਜਖਮੀ ਦੇ ਹਿਸਾਬ ਨਾਲ ਕੁਲ 32.00 ਲੱਖ ਰੁਪਏ ਦੀ ਮਾਲੀ ਸਹਾਇਤਾ ਮੁੱਖ ਮੰਤਰੀ ਰਾਹਤ ਫੰਡ ਵਿੱਚੋਂ ਜਾਰੀ ਕਰਨ ਦੀ ਮੰਜੂਰੀ ਦਿੱਤੀ ਹੈ। ਇਹ ਰਾਸ਼ੀ ਆਪ ਦੇ ਖਾਤਾ ਨੰ: 30156608961, ਨਾਮ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ਼੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ, ਬੈਂਕ ਦਾ ਨਾਮ: ਐਸ.ਬੀ.ਆਈ.ਬੈਂਕ, ਮਿੰਨੀ ਸਕੱਤਰੇਤ, ਜਿਲ੍ਹਾ ਕੋਰਟ ਕੰਪਲੈਕਸ, ਆਈ.ਐਫ.ਐਸ.ਸੀ. ਕੋਡ: SBIN0010123 ਵਿੱਚ RTGS ਰਾਹੀਂ ਟਰਾਂਸਫਰ ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ।

3. ਇਹ 32.00 ਲੱਖ ਰੁਪਏ ਦੀ ਰਾਸ਼ੀ ਨਾਲ ਨੱਥੀ ਲਿਸਟ ਅਨੁਸਾਰ 5 ਮ੍ਰਿਤਕਾਂ ਦੇ ਪਰਿਵਾਰ/ਕਾਨੂੰਨੀ ਵਾਰਸਾਂ ਦੇ ਅਤੇ 44 ਜਖਮੀ ਵਿਅਕਤੀਆਂ ਦੇ ਬੈਂਕ ਖਾਤਿਆਂ ਵਿੱਚ RTGS/NEFT ਰਾਹੀਂ ਟਰਾਂਸਫਰ ਕਰਕੇ ਉਸਦੀ Bank Statement ਤੁਰੰਤ ਮੁੱਖ ਮੰਤਰੀ ਦਫ਼ਤਰ ਦੇ ਰਿਕਾਰਡ ਹਿੱਤ ਭੇਜੀ ਜਾਵੇ।

ਪਿ:ਅੰ:ਨੰ: CMO/GEN/16/2025/G.A6/

ਮਿਤੀ 25.06.2025

ਉਤਾਰਾ ਹੇਠ ਲਿਖਿਆਂ ਨੂੰ ਸੂਚਨਾ/ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ:-

- ਨਿ.ਸ./ਅਧੀਨ ਸਕੱਤਰ ਜਨਰਲ
- ਸਟੈਨੋ ਜ.ਸ.
- ਜੀ.ਏ.7 (ਚੈੱਕ ਨੰ: 346571)

ਪ੍ਰਧਾਨ

ਸੁਪਰਡੈਂਟ

ਸੁਪਰਡੈਂਟ

ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ

ਸੇਵਾ ਵਿਖੇ

ਮੈਨਜਰ,
ਸਟੇਟ ਬੈਂਕ ਆਫ ਇੰਡੀਆ,
ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਬਰਾਂਚ, ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ।

ਪੱਤਰ ਨੰਬਰ 504 ਐਮ.ਏ. ਮਿਤੀ 01/07/2025

ਵਿਸ਼ਾ:- ਪਿੰਡ ਫਤੂਹੀਵਾਲਾ ਤਹਿਸੀਲ ਮਲੋਟ, ਜਿਲ੍ਹਾ ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਵਿਖੇ ਪਟਾਖਾ ਫੈਕਟਰੀ ਵਿੱਚ ਹੋਏ ਬਲਾਸਟ ਦੌਰਾਨ ਮ੍ਰਿਤਕ/ਜਖਮੀ ਵਿਅਕਤੀਆਂ ਨੂੰ ਮਾਲੀ ਸਹਾਇਤਾ ਦੇਣ ਸਬੰਧੀ।

ਹਵਾਲਾ:- ਦਫਤਰ ਮੁੱਖ ਮੰਤਰੀ, ਪੰਜਾਬ (ਜਨਰਲ ਸ਼ਾਖਾ) ਦਾ ਮੀਮੋ ਨੰ: CMO/GEN/16/2025/G.A6/1007 ਮਿਤੀ 25-06-25

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਫ਼ਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਪੰਜਾਬ ਸਰਕਾਰ ਵੱਲੋਂ ਵਿਸ਼ਾ ਅੰਕਿਤ ਹਾਦਸੇ ਦੌਰਾਨ 5 ਮ੍ਰਿਤਕਾਂ ਨੂੰ 2-2 ਲੱਖ ਰੁਪਏ ਪ੍ਰਤੀ ਮ੍ਰਿਤਕ ਅਤੇ 44 ਜਖਮੀਆਂ ਨੂੰ 50-50 ਹਜ਼ਾਰ ਪ੍ਰਤੀ ਜਖਮੀ ਦੇ ਹਿਸਾਬ ਨਾਲ ਕੁੱਲ 32.00 ਲੱਖ ਰੁਪਏ ਦੀ ਮਾਲੀ ਸਹਾਇਤਾ ਮੁੱਖ ਮੰਤਰੀ ਰਾਹਤ ਫੰਡ ਵਿੱਚੋਂ ਜਾਰੀ ਕਰਨ ਦੀ ਮੰਨਜ਼ੂਰੀ ਦਿੱਤੀ ਗਈ ਹੈ। ਇਸ ਲਈ 32,00,000/- ਲੱਖ ਰੁਪਏ ਦਾ ਚੈੱਕ ਨੰਬਰ 187664 ਆਪ ਪਾਸ ਭੇਜਕੇ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਇਹ ਰਾਸ਼ੀ ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਮਲੋਟ (SDM MALOUT) ਦੇ ਖਾਤਾ ਨੰ: 11340792280, ਸਟੇਟ ਬੈਂਕ ਆਫ ਇੰਡੀਆ, IFSC – SBIN0001465, ਬਰਾਂਚ ਕੈਰੋਂ ਰੋਡ ਮਲੋਟ, ਵਿੱਚ ਤੁਰੰਤ ਟਰਾਂਸਫਰ ਕੀਤੀ ਜਾਵੇ।

ਵਾ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ

ਪਿੱਠ ਅੰਕਣ ਨੰ: 505 ਐਮ.ਏ. ਮਿਤੀ 01/07/2025

ਇਸ ਦਾ ਉਤਾਰਾ ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਮਲੋਟ ਪਾਸ ਉਹਨਾ ਦੇ ਪੱ:ਨੰ: 38 ਮਿਤੀ 30-05-2025 ਦੇ ਸਬੰਧ ਵਿੱਚ ਹਵਾਲਾ ਅਧੀਨ ਸਰਕਾਰ ਦੇ ਪੱਤਰ ਦੀ ਕਾਪੀ ਭੇਜ ਕੇ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਵਿਸ਼ਾ ਅੰਕਿਤ ਕੇਸ ਵਿੱਚ ਉਕਤ ਭੇਜੀ ਜਾ ਰਹੀ ਰਾਸ਼ੀ ਸਬੰਧਤ ਲਾਭਪਾਤਰੀਆਂ ਦੇ ਖਾਤੇ ਵਿੱਚ ਟਰਾਂਸਫਰ ਕਰਕੇ ਬੈਂਕ ਸਟੇਟਮੈਂਟ ਇਸ ਦਫਤਰ ਨੂੰ ਭੇਜੀ ਜਾਵੇ ਤਾਂ ਜੋ ਸਰਕਾਰ ਨੂੰ ਰਿਪੋਰਟ ਭੇਜੀ ਜਾ ਸਕੇ।

ਵਾ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ।



ਦਫਤਰ, ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਮਲੋਟ।

E - 3333678

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਦਫਤਰ
ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ

ਰਸੀਦ ਨੰ. 5884/L

ਮਿਤੀ 08 JUL 2025

ਡੀ.ਸੀ.
ਏ.ਡੀ.ਸੀ.
ਅ.ਇ.

MA-1 MC-4
9/7/25

ਸੇਵਾ ਵਿਖੇ

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ।

ਪੱਤਰ ਨੰਬਰ 61 ਐਮ.ਏ. ਮਿਤੀ 08/7/25

ਵਿਸ਼ਾ:- ਪਿੰਡ ਫਤੂਹੀਵਾਲਾ ਤਹਿਸੀਲ ਮਲੋਟ, ਜਿਲ੍ਹਾ ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਵਿਖੇ ਪਟਾਖਾ ਫੈਕਟਰੀ ਵਿੱਚ ਹੋਏ ਬਲਾਸਟ ਦੌਰਾਨ ਮ੍ਰਿਤਕ/ਜਖਮੀ ਵਿਅਕਤੀਆਂ ਨੂੰ ਮਾਲੀ ਸਹਾਇਤਾ ਦੇਣ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਬੇਨਤੀ ਹੈ ਕਿ ਵਿਸ਼ੇ ਸਬੰਧੀ ਪਟਾਖਾ ਫੈਕਟਰੀ ਵਿੱਚ ਹੋਏ ਬਲਾਸਟ ਦੌਰਾਨ ਮ੍ਰਿਤਕ/ਜਖਮੀ ਵਿਅਕਤੀਆਂ ਨੂੰ ਮਾਲੀ ਸਹਾਇਤਾ ਦੇਣ ਸਬੰਧੀ ਰਾਸ਼ੀ, ਲਾਭਪਤਾਰੀਆਂ ਵੱਲੋਂ ਦਿੱਤੇ ਗਏ ਖਾਤੇ ਵਿੱਚ ਟਰਾਂਸਫਰ ਕਰ ਦਿੱਤੀ ਗਈ। ਲਾਭਪਤਾਰੀਆਂ ਦੀ ਲਿਸਟ ਬੈਂਕ ਪਾਸੋਂ ਤਾਸਦੀਕ ਕਰਾਉਣ ਅਤੇ ਬੈਂਕ ਸਟੇਟਮੈਂਟ ਇਸ ਪੱਤਰ ਨਾਲ ਸ਼ਾਮਿਲ ਕਰਕੇ ਆਪ ਜੀਆਂ ਪਾਸ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।

ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ,
ਮਲੋਟ।

294

ਦਫਤਰ, ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਮਲੋਟ।

ਵੱਲੋਂ

Seen
17/1/25

ਮੇਨਜਰ,
ਸਟੇਟ ਬੈਂਕ ਆਫ ਇੰਡੀਆ,
ਬਰਾਂਚ, ਮਲੋਟ।

ਪੱਤਰ ਨੰਬਰ 56 ਐਮ.ਏ. ਮਿਤੀ 02/1/2025

ਵਿਸ਼ਾ:- ਪਿੰਡ ਫੜ੍ਹੀਵਾਲਾ ਤਹਿਸੀਲ ਮਲੋਟ, ਜਿਲ੍ਹਾ ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਵਿਖੇ ਪਟਾਖਾ ਫੈਕਟਰੀ ਵਿੱਚ ਹੋਏ ਬਲਾਸਟ ਦੌਰਾਨ ਮਿਤਕ/ਜਖਮੀ ਵਿਅਕਤੀਆਂ ਨੂੰ ਮਾਲੀ ਸਹਾਇਤਾ ਦੇਣ ਸਬੰਧੀ।

ਹਵਾਲਾ:- ਦਫਤਰ ਮੁੱਖ ਮੰਤਰੀ ਪੰਜਾਬ ਦੇ ਦਫਤਰ ਦਾ ਮੀਮੋ CMO/GEN/16/2025/G.A6/517 ਮਿਤੀ 27-03-2025 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਮਾਣਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਜੀ ਵੱਲੋਂ ਦਫਤਰ ਮੁੱਖ ਮੰਤਰੀ, ਪੰਜਾਬ, ਜਨਰਲ ਸ਼ਾਖਾ, ਵਲੋਂ ਮੁੱਖ ਮੰਤਰੀ ਰਾਹਤ ਫੰਡ ਵਿੱਚੋਂ ਰਾਸ਼ੀ ਮਾਲੀ ਸਹਾਇਤਾ ਵਜੋਂ ਦਿੱਤੀ ਜਾ ਰਹੀ ਹੈ। ਹੇਠ ਲਿਖੇ ਲਾਭਪਾਤਰੀਆਂ ਦੇ ਬੈਂਕ ਦੀ ਡਿਟੇਲ ਅਤੇ ਕੁੱਲ ਰੁਪਏ 32,00,000/- ਚੈੱਕ ਨੰਬਰ 669414 ਮਿਤੀ 02.07.2025 ਰਾਹੀਂ ਆਪ ਪਾਸ ਭੇਜਕੇ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਲਾਭਪਾਤਰੀਆਂ ਨੂੰ ਰਾਸ਼ੀ ਆਰ.ਟੀ.ਜੀ.ਐਸ. ਰਾਹੀਂ ਰਾਸ਼ੀ ਮੁਹੱਈਆ ਕਰਵਾਈ ਜਾਵੇ। ਆਰ.ਟੀ.ਜੀ.ਐਸ. ਕਰਨ ਉਪਰੰਤ ਬੈਂਕ ਸਟੇਟਮੈਂਟ ਇਸ ਦਫਤਰ ਨੂੰ ਤੁਰੰਤ ਭੇਜੀ ਜਾਵੇ ਤਾਂ ਜੋ ਉਕਤ ਸਟੇਟਮੈਂਟ ਸਰਕਾਰ ਨੂੰ ਭੇਜੀ ਜਾ ਸਕੇ।

ਮਿਤਕ ਵਿਅਕਤੀਆਂ ਦੀ ਸੂਚੀ

ਲੜੀ ਨੰਬਰ	ਮਾਰੇ ਗਏ ਵਿਅਕਤੀ ਦਾ ਨਾਮ	ਉਮਰ ਸਾਲ	ਆਧਾਰ ਕਾਰਡ ਨੰਬਰ	ਮੋਬਾਇਲ ਨੰਬਰ	ਰਿਹਾਇਸ਼ੀ ਪਤਾ	ਬੈਂਕ ਦਾ ਨਾਮ / ਬੈਂਕ ਖਾਤਾ ਨੰਬਰ/IFSC CODE	ਪਰਿਵਾਰਕ ਮੈਂਬਰ	ਰਾਸ਼ੀ ਰੁਪਏ
1.	ਸ਼ਿਲੋਂਦਰ ਪੁੱਤਰ ਸੁਨਹਰੀ	18	8995 8227 3047	85277 85699	ਲੋਹਾਵਾਜੀਦਪੁਰ, ਜਿਲ੍ਹਾ ਹਾਥਰਸ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਸੁਨਹਰੀ ਦਾ ਖਾਤਾ ਨੰ 153610410004849 GRAMIN BANK OF ARYAVART BKID0ARYAGB	ਮਾਤਾ, ਪਿਤਾ, 2 ਭਰਾ, 1 ਭੈਣ	2,00,000/-
2.	ਨਿਰਜ ਪੁੱਤਰ ਐਮ.ਪੀ. ਸਿੰਘ	19	7776 1000 5040	70885 97024	ਪਿੰਡ ਸਫੇਦਪੁਰਾ, ਤਹਿਸੀਲ ਕੋਲ ਜਿਲ੍ਹਾ ਅਲੀਗੜ੍ਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਮੋਹਰ ਸ਼੍ਰੀ ਦਾ ਖਾਤਾ ਨੰ 4297101003291 CANERA BANK CNRB0004297	2 ਭਰਾ, 3 ਭੈਣ	2,00,000/-
3.	ਦਾਨਵੀਰ ਪੁੱਤਰ ਬਨਵਾਰੀ	17	2666 6607 2703	89794 39035	ਪਿੰਡ ਸਫੇਦਪੁਰਾ, ਤਹਿਸੀਲ ਕੋਲ ਜਿਲ੍ਹਾ ਅਲੀਗੜ੍ਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਸੰਤੋਸ਼ੀ ਦਾ ਖਾਤਾ ਨੰ 123710110000957 GRAMIN BANK OF ARYAVART BKID0ARYAGB	ਮਾਤਾ, ਪਿਤਾ, 1 ਭਰਾ, 3 ਭੈਣ	2,00,000/-
4.	ਅਖਿਲੇਸ਼ ਪੁੱਤਰ ਚਾਕੇਸ਼ ਕੁਮਾਰ	26	4070 5896 0312	97202 44175	ਪਿੰਡ ਡਬਰੀ, ਫਿਰੋਜ਼ਾਬਾਦ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਪਤਨੀ ਜ਼ਿਵਾਨੀ ਦਾ ਖਾਤਾ ਨੰ 056910090433 INDIAN POST PAYMENT BANK IPOS0000001	ਮਾਤਾ, ਪਿਤਾ, 3 ਭਰਾ, 1 ਭੈਣ, ਪਤਨੀ, 2 ਬੱਚੇ	2,00,000/-
5.	ਰਾਹੁਲ ਪੁੱਤਰ ਕਿਸ਼ਨ	23	4801 1597 3113	97616 31449	ਪਿੰਡ ਸਫੇਦਪੁਰਾ, ਤਹਿਸੀਲ ਕੋਲ ਜਿਲ੍ਹਾ ਅਲੀਗੜ੍ਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਰਾਧਾ ਦਾ ਖਾਤਾ ਨੰ 3689880208 CENTRAL BANK OF INDIA CBIN0280246	ਮਾਤਾ, ਪਿਤਾ, 2 ਭਰਾ, 3 ਭੈਣ	2,00,000/-
	ਜੇ.ਜੇ.							10,00,000/-

Credit to A/c on 4/7/25

Returned to A/c-11340792280

details mismatch on 4/7/25

Returned to A/c-11340792280

due to mismatch in details on 4/7/25

State Bank of India

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ਜਖਮੀ ਹੋਏ ਵਿਅਕਤੀਆਂ (ਜੇਰੇ ਇਲਾਜ) ਦੀ ਸੂਚੀ

ਲੜੀ ਨੰ.	ਜੇਰੇ ਇਲਾਜ ਵਿਅਕਤੀ ਦਾ ਨਾਮ	ਹਸਪਤਾਲ ਰਜਿਟਰੇਸ਼ਨ ਨੰਬਰ	ਉਮਰ	ਆਧਾਰ ਕਾਰਡ ਨੰਬਰ	ਮੋਬਾਇਲ ਨੰਬਰ	ਰਿਹਾਇਸ਼ੀ ਪਤਾ	ਬੈਂਕ ਦਾ ਨਾਮ / ਬੈਂਕ ਖਾਤਾ ਨੰਬਰ/IFSC CODE	ਰਾਸ਼ੀ
1	ਵਿਨੋਦ ਏਮਜ ਵਿੱਚ ਦਾਖਲ ਹੈ	25/ 572547	43 ਸਾਲ	4531 7089 4549	92554- 76736	ਹਾਊਸ, ਨੰਬਰ 93, ਗੋਹਰੀਪੁਰ (50)- ਕਰਨਾਲ ਗੋਹਰੀਪੁਰ ਹਰਿਆਣਾ 132037	A/C No. 57820100009587 IFSC BARBOGRMKAR	50,000/- ਰੁਪੇ.
2	ਰੋਹਿਤ ਪੁੱਤਰ ਪ੍ਰੇਮਵੀਰ ਏਮਜ ਵਿੱਚ ਦਾਖਲ ਹੈ	25/ 572521	26 ਸਾਲ (Mouth Injury)			ਪਿੰਡ ਲੋਹਾ ਵਾਜੀਦਪੁਰ ਤਹਿ ਸਿਕੰਦਰ ਗਾਵ, ਜਿਲ੍ਹਾ ਹਾਥਰਸ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਭਰਾ ਪ੍ਰੇਮਵੀਰ ਦਾ ਖਾਤਾ ਨੰ GRAMIN BANK OF ARYAVART 153610100006521 BKID0ARYAGB	50,000/- ਰੁਪੇ.
3	ਸੰਜੇ ਪੁੱਤਰ ਭੂਰੇ ਰਾਮ ਏਮਜ ਵਿੱਚ ਦਾਖਲ ਹੈ	25/ 572385	21 ਸਾਲ	4058 9158 9887		ਵਾਸੀ ਲੋਹਾ ਵਾਦੀਪੁਰ ਤਹਿ. ਸਿਕੰਦਰ ਗਾਵ, ਜਿਲ੍ਹਾ ਹਾਥਰਸ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	A/c 38699582515 SBI SIKANDRA RAO SBIN0000588	50,000/- ਰੁਪੇ.
4	ਅਮਿਤ ਕੁਮਾਰ ਪੁੱਤਰ ਨੀਰੂ ਪੁੱਤਰ ਸਰਦਾ	451	18 ਸਾਲ	7515 1613 6234	98975 01854	ਵਰੀ ਕਲਿਆਣਪੁਰ ਜਿਲ੍ਹਾ ਹਵਾਰਾੜ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	IPPB POST BANK a/c 056410288937 IPOS0000001	50,000/- ਰੁਪੇ.
5	ਅੰਕਿਤ ਕੁਮਾਰ ਪੁੱਤਰ ਰਾਜੂ ਪੁੱਤਰ ਸੇਵਾਤੀ ਰਾਮ	457	19 ਸਾਲ	8820 7592 3070	74510 53323	ਵਾਸੀ ਪਿੰਡ ਕਲੋਈ, ਤਹਿਸੀਲ ਹਾਥਰਸ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਭਰਾ ਦਵਿੰਦਰ ਦਾ ਖਾਤਾ ਨੰ a/c 42734195899 SBI SANSE SBIN0011317	50,000/- ਰੁਪੇ.
6	ਵਿਕਾਸ ਪੁੱਤਰ ਸੰਜੂ	484	19 ਸਾਲ		95369 86606	ਲੋਹਾ, ਹਥਰਸ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਭਰਾ ਰੋਹਿਤ ਕੁਮਾਰ ਦਾ ਖਾਤਾ ਨੰ INDIAN POST PAYMENT a/c 057910030884 IPOS0000001	50,000/- ਰੁਪੇ.
7	ਬਹਾਦੁਰ ਪੁੱਤਰ ਕਿਸ਼ਨ	456	23 ਸਾਲ	9573 0566 8943	82738 29344	ਵਾਸੀ ਸਫੇਦਪੁਰ, ਤਹਿ. ਕੋਲ, ਜਿਲ੍ਹਾ ਅਲੀਗੜ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	HDFC 50100585598771 HDFC0005040	50,000/- ਰੁਪੇ.
8	ਅਜੇ ਪੁੱਤਰ ਸ੍ਰੀ ਸੁਭਾਸ਼ ਕੁਮਾਰ	453	20 ਸਾਲ	4082 0999 9539	95369 49811	ਵਾਸੀ ਪਿੰਡ ਲੁਟਸਾਨ, ਜਿਲ੍ਹਾ ਹਥਰਸ. (ਉਤਰ ਪ੍ਰਦੇਸ਼)	4597001700028087 PUNB 0459700 PNB	50,000/- ਰੁਪੇ.
9	ਸੁਨੀਲ ਪੁੱਤਰ ਕ੍ਰਿਸ਼ਨ ਲਾਲ ਵਾਸੀ	461	20 ਸਾਲ		73518 25792	ਪਿੰਡ ਬਰੀ ਕਲਿਆਣਪੁਰ, ਤਹਿ. ਜਲੇਸਰ, ਜਿਲ੍ਹਾ ਇੰਟਾ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਪਿਤਾ ਕ੍ਰਿਸ਼ਨ ਲਾਲ ਦਾ ਖਾਤਾ GRAMIN BANK OF ARYAVART 130410400011874 BKID0ARYAGB	50,000/- ਰੁਪੇ.
10	ਹਾਸੀਮ ਖਾਨ ਪੁੱਤਰ ਨਾਇਮੁਦੀਨ	476	61 ਸਾਲ	4748 5720 4783	73095- 66322	ਵਾਸੀ ਪਿੰਡ ਦੀਨਾ ਦਿਆਲ, ਜਿਲ੍ਹਾ ਚੰਦੋਲੀ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	0339000105172717 PUNB0033900 PNB	50,000/- ਰੁਪੇ.
11	ਇਮਰਾਨ ਪੁੱਤਰ ਜਮੀਲ ਖਾਨ	477	37 ਸਾਲ	8270 5720 4783	90126 43513	ਪਿੰਡ ਕਸੇਰਵਾ ਜਿਲ੍ਹਾ ਅਮਲੋਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	31160100024378 BANK OF BARODA BARBOGAJRAL	50,000/- ਰੁਪੇ.
12	ਸਾਹਿਬਾ ਪੁੱਤਰੀ ਇਮਰਾਨ	479	16 ਸਾਲ		90126 43513	ਪਿੰਡ ਕਸੇਰਵਾ ਜਿਲ੍ਹਾ ਅਮਲੋਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	56398100002436 BANK OF BARODA BARBOGAJRAL	50,000/- ਰੁਪੇ.

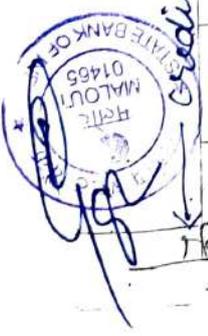
A/c 04/7/25

A/c 11/1/25

A/c of Mr. Sanyal on 4/7/25

Credited on 3/7/25

Credited to A/c on 4/7/25



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ਲੜੀ ਨੰ	ਜੇਰੇ ਇਲਾਜ ਵਿਅਕਤੀ ਦਾ ਨਾਮ	ਹਸਪਤਾਲ ਰਜਿਟਰੇਸ਼ਨ ਨੰਬਰ	ਉਮਰ	ਆਧਾਰ ਕਾਰਡ ਨੰਬਰ	ਮੋਬਾਇਲ ਨੰਬਰ	ਰਿਹਾਇਸ਼ੀ ਪਤਾ	ਬੈਂਕ ਦਾ ਨਾਮ / ਬੈਂਕ ਖਾਤਾ ਨੰਬਰ/IFSC CODE	ਰਾਸ਼ੀ
13	ਜੀਨਤ ਜਹਾਂ ਪਤਨੀ ਇਮਰਾਨ ਖਾਨ	478	39 ਸਾਲ	8558 0350 3932	90126 43513	ਪਿੰਡ ਕਸੇਰਵਾ ਜਿਲਾ ਅਮਲੋਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	56398100002436 BANK OF BARODA BARB0GAJRAL	50,000/- ਰੁਪਏ
14	ਸਾਨੀਆ ਪੁੱਤਰੀ ਇਮਰਾਨ ਖਾਨ	481	14 ਸਾਲ	5486 7782 0493	90126 43513	ਪਿੰਡ ਕਸੇਰਵਾ ਜਿਲਾ ਅਮਲੋਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਜੀਨਤ ਜਹਾਂ ਦਾ ਖਾਤਾ ਨੰ 56398100002436 BANK OF BARODA BARB0GAJRAL	50,000/- ਰੁਪਏ
15	ਇਸ਼ਾਨ ਪੁੱਤਰ ਇਮਰਾਨ ਖਾਨ	483	9 ਸਾਲ	2903 8124 1737	90126 43513	ਪਿੰਡ ਕਸੇਰਵਾ ਜਿਲਾ ਅਮਲੋਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਜੀਨਤ ਜਹਾਂ ਦਾ ਖਾਤਾ ਨੰ 56398100002436 BANK OF BARODA BARB0GAJRAL	50,000/- ਰੁਪਏ
16	ਅਲੀਸ਼ਾਨ ਪੁੱਤਰੀ ਇਮਰਾਨ ਖਾਨ	482	6 ਸਾਲ	2704 9575 3921	90126 43513	ਪਿੰਡ ਕਸੇਰਵਾ ਜਿਲਾ ਅਮਲੋਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਜੀਨਤ ਜਹਾਂ ਦਾ ਖਾਤਾ ਨੰ 56398100002436 BANK OF BARODA BARB0GAJRAL	50,000/- ਰੁਪਏ
17	ਆਲੀਆ ਪੁੱਤਰੀ ਇਮਰਾਨ ਖਾਨ	480	12 ਸਾਲ	8305 4162 7795	90126 43513	ਪਿੰਡ ਕਸੇਰਵਾ ਜਿਲਾ ਅਮਲੋਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਜੀਨਤ ਜਹਾਂ ਦਾ ਖਾਤਾ ਨੰ 56398100002436 BANK OF BARODA BARB0GAJRAL	50,000/- ਰੁਪਏ
18	ਰਾਮਵੀਰ ਪੁੱਤਰ ਘਮੰਡੀ	462	20 ਸਾਲ	9782 2118 0813	70604- 56646	ਅਲੀਗੜ੍ਹ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	PNB 9546001700001904 PUNB0954500	50,000/- ਰੁਪਏ
19	ਵਿਸ਼ਾਲ ਪੁੱਤਰ ਬਨਵਰੀ	464	20 ਸਾਲ	5175 3557 6417	63947 11331 88827 87459	ਲੋਹਾ ਆਲਮਗੜ੍ਹ, ਜਿਲਾ ਹਾਥਰਸ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	Gramin Bank Of Aryavart 153610400012692 BKID0ARYAGB	50,000/- ਰੁਪਏ
20	ਭੋਲੇ ਪੁੱਤਰ ਵਿਜੇਪਾਲ	486	25 ਸਾਲ		92591 01740	ਵਾਸੀ ਲੋਹਾ ਜਿਲਾ ਹਾਥਰਸ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਮਮਤਾ ਦਾ ਖਾਤਾ ਨੰ IPPB POST BANK 057910012667 IPOS0000001	50,000/- ਰੁਪਏ
21	ਅਮਿਤ ਕੁਮਾਰ ਪੁੱਤਰ ਮੁੰਨਾ ਲਾਲ	459	23 ਸਾਲ	7283 5995 8721	70889 79811	ਪਿੰਡ ਤਿਲੋਠੀ, ਜਿਲਾ ਹਾਥਰਸ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	UNION BANK OF INDIA 520802120005473 UBIN0552089	50,000/- ਰੁਪਏ
22	ਰਾਜੇਸ਼ ਪੁੱਤਰ ਬਿਕਾਸ ਸਿੰਘ	446	22 ਸਾਲ	7761 2338 3077	87554 10077	ਲੋਹਾ ਆਲਮਗੜ੍ਹ ਹਾਥਰਸ ਉਤਰ ਪ੍ਰਦੇਸ਼	ਮਾਤਾ ਗਿਰਜਵੰਤੀ ਦਾ ਖਾਤਾ ਨੰ BANK OF BARODA 25768100026963 BARB0SIKALI	50,000/- ਰੁਪਏ
23	ਗਨੇਸ਼ ਕਸ਼ਾਪ ਪੁੱਤਰ ਗੋਦਨ ਕਸ਼ਾਪ	443	25 ਸਾਲ	8649 0152 5624	82720- 46935 89291 71924	ਕਰਵਲ ਨਗਰ, ਨੌਰਸ ਦਿੱਲੀ	ਮਾਤਾ ਮੀਨੂ ਦਾ ਖਾਤਾ ਨੰ SBI 34532880102 SBIN0007836	50,000/- ਰੁਪਏ
24	ਮਨੋਜ ਕੁਮਾਰ ਪੁੱਤਰ ਚੰਦਰਪਾਲ ਸਿੰਘ	442	22 ਸਾਲ	4574 9597 5442	63974- 11331	ਹਾਥਰਸ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	BANK OF BARODA 25768100026203 BARB0SIKALI	50,000/- ਰੁਪਏ
25	ਅਮਿਤ ਪੁੱਤਰ ਬੰਚੂ ਸਿੰਘ	444	17 ਸਾਲ	4084 9476 8452	97590 32785	ਲਟਮਨ ਹਾਥਰਸ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	PNB 4597001700038701 PUNB0459700	50,000/- ਰੁਪਏ
26	ਕਰਨ ਪੁੱਤਰ ਧਰਮਿੰਦਰ ਸਿੰਘ	445	17 ਸਾਲ	6244 6962 0589	95481- 01897	ਹਾਥਰਸ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	INDIA POST PAYMENT BANK 057910030927 IPOS0000001	50,000/- ਰੁਪਏ

Credited on 4/17/2025

Credited on 31/1/2025



New

ਲੜੀ ਨੰ	ਜੇਰੇ ਇਲਾਜ ਵਿਅੰਕਤੀ ਦਾ ਨਾਮ	ਹਸਪਤਾਲ ਰਜਿਟਰੇਸ਼ਨ ਨੰਬਰ	ਉਮਰ	ਆਧਾਰ ਕਾਰਡ ਨੰਬਰ	ਮੋਬਾਇਲ ਨੰਬਰ	ਰਿਹਾਇਸ਼ੀ ਪਤਾ	ਬੈਂਕ ਦਾ ਨਾਮ / ਬੈਂਕ ਖਾਤਾ ਨੰਬਰ/IFSC CODE	ਰਾਸ਼ੀ
40	ਵਿਜੇ ਪੁੱਤਰ ਸੇਵਾ ਰਾਮ	466	20 ਸਾਲ	9330 1546 3911	79918- 81708	ਸ਼ਿਸਨਈ ਜਿਲ੍ਹਾ ਸੁਜਾਨਪੁਰ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	BANK OF BARODA 22400100015989 BARBOAKARRA	50,000/- ਰੁਪੇ.
41	ਅਮਨ ਕੁਮਾਰ ਪੁੱਤਰ ਕੁਮਾਰ	468	18 ਸਾਲ	5833 6166 5618	73181 26096	ਕਾਂਟ, ਜਿਲ੍ਹਾ ਸੁਜਾਨਪੁਰ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	IPPB POST BANK 060810233793 IPOS0000001	50,000/- ਰੁਪੇ.
42	ਅਰੁਣ ਕੁਮਾਰ ਪੁੱਤਰ ਸੁਨੀਲ ਕੁਮਾਰ	465	22 ਸਾਲ	8088 0497 7921	76519 09280	ਵਾਸੀ ਦਿਲਾਵਰਪੁਰ, ਜਿਲ੍ਹਾ ਸੁਜਾਨਪੁਰ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	BANK OF BARODA 26998100013237 BARBOBUPGBX	50,000/- ਰੁਪੇ.
43	ਰਿਕੇਸ਼ ਕੁਮਾਰ ਪੁੱਤਰ ਉਧਮਪਾਲ	475	25 ਸਾਲ	7893 8714 5113	95804 85628	ਉਮਸੜ ਜਿਲ੍ਹਾ ਸੁਜਾਨਪੁਰ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	BANK OF BARODA 22868100006899 BARBOBUDSHA	50,000/- ਰੁਪੇ.
44	ਦਿਵੇਸ਼ ਕੁਮਾਰ ਪੁੱਤਰ ਦਿਨੇਸ਼ ਕੁਮਾਰ	470	18 ਸਾਲ	9439 2867 6275	81268- 03628	ਵਾਸੀ ਮਿਸਰੀਪੁਰ ਜਿਲ੍ਹਾ ਸੁਜਾਨਪੁਰ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਭਰਾ ਵਿਵੇਕ ਦਾ ਖਾਤਾ ਨੰ. BANK OF BARODA 15268100011644 BARBOMISRIP	50,000/- ਰੁਪੇ.
	ਜੋੜ							22,00,000/-
	ਕੁੱਲ ਜੋੜ							32,00,000/-

went to
-17340792280
see the mistake
in bank details

Cr. bk. on 4/7/25

[Signature]
ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ,
ਮਲੋਟ।

ਪਿੱਠ ਅੰਕਣ ਨੰ. / ਮਿਤੀ
ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਮਾਣਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਜੀਆਂ ਪਾਸ ਉਨ੍ਹਾਂ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ.
ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ ਜੀ।

ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ,
ਮਲੋਟ।



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ਦਫਤਰ, ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਮਲੋਟ।

ਵੱਲੋਂ

ਮੈਨਜਰ,
ਸਟੇਟ ਬੈਂਕ ਆਫ ਇੰਡੀਆ,
ਬਰਾਂਚ, ਮਲੋਟ।

Jeon
Jeon
7/7/25

ਪੱਤਰ ਨੰਬਰ 58/ਐਮ.ਏ.

ਮਿਤੀ 04.07.2025

ਵਿਸ਼ਾ:-

ਪਿੰਡ ਫਤੂਹੀਵਾਲਾ ਤਹਿਸੀਲ ਮਲੋਟ, ਜਿਲ੍ਹਾ ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਵਿਖੇ ਪਟਾਖਾ ਫੈਕਟਰੀ ਵਿੱਚ ਹੋਏ ਬਲਾਸਟ ਦੌਰਾਨ ਮਿਤਕ/ਜਖਮੀ ਵਿਅਕਤੀਆਂ ਨੂੰ ਮਾਲੀ ਸਹਾਇਤਾ ਦੇਣ ਸਬੰਧੀ।

ਹਵਾਲਾ:-

ਇਸ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ. 56 ਮਿਤੀ 02.07.2025 ਦੀ ਲਗਾਤਾਰਤਾ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਮਾਣਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਜੀ ਵੱਲੋਂ ਦਫਤਰ ਮੁੱਖ ਮੰਤਰੀ, ਪੰਜਾਬ, ਜਨਰਲ ਸ਼ਾਖਾ, ਵਲੋਂ ਮੁੱਖ ਮੰਤਰੀ ਰਾਹਤ ਫੰਡ ਵਿੱਚੋਂ ਰਾਸ਼ੀ ਮਾਲੀ ਸਹਾਇਤਾ ਵਜੋਂ ਦਿੱਤੀ ਜਾ ਰਹੀ ਹੈ। ਆਪ ਪਾਸ ਲਾਭਪਾਤਰੀਆਂ ਦੇ ਬੈਂਕ ਦੀ ਡਿਟੇਲ ਭੇਜੀ ਗਈ ਸੀ। ਜਿਸ ਵਿੱਚ ਕੁੱਝ ਲਾਭਪਾਤਰੀਆਂ ਦੇ ਖਾਤਾ ਨੰਬਰ ਜਾਂ ਆਈ.ਐਫ.ਐਸ.ਸੀ. ਕੋਡ ਵਿੱਚ ਖਾਮੀਆਂ ਹੋਣ ਕਾਰਨ ਉਨ੍ਹਾਂ ਦੇ ਖਾਤਿਆਂ ਵਿੱਚ ਅਦਾਇਗੀ ਨਹੀਂ ਹੋ ਸਕੀ। ਇਸ ਲਈ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਲਾਭਪਾਤਰੀਆਂ ਦੇ ਖਾਤਿਆਂ ਦਰਸਤ ਕਰਨ ਉਪਰੰਤ ਲਾਭਪਾਤਰੀਆਂ ਨੂੰ ਰਾਸ਼ੀ ਆਰ.ਟੀ.ਜੀ.ਐਸ. ਰਾਹੀਂ ਰਾਸ਼ੀ ਮੁਹੱਈਆ ਕਰਵਾਈ ਜਾਵੇ। ਆਰ.ਟੀ.ਜੀ.ਐਸ. ਕਰਨ ਉਪਰੰਤ ਬੈਂਕ ਸਟੇਟਮੈਂਟ ਇਸ ਦਫਤਰ ਨੂੰ ਤੁਰੰਤ ਭੇਜੀ ਜਾਵੇ ਤਾਂ ਜੋ ਉਕਤ ਸਟੇਟਮੈਂਟ ਸਰਕਾਰ ਨੂੰ ਭੇਜੀ ਜਾ ਸਕੇ।

ਮਿਤਕ ਵਿਅਕਤੀਆਂ ਦੀ ਸੂਚੀ

ਲੜੀ ਨੰ.	ਮਾਰੇ ਗਏ ਵਿਅਕਤੀ ਦਾ ਨਾਮ	ਉਮਰ ਸਾਲ	ਆਧਾਰ ਕਾਰਡ ਨੰਬਰ	ਮੋਬਾਇਲ ਨੰਬਰ	ਰਿਹਾਇਸ਼ੀ ਪਤਾ	ਬੈਂਕ ਦਾ ਨਾਮ/ਬੈਂਕ ਖਾਤਾ ਨੰਬਰ/IFSC CODE	ਪਰਿਵਾਰਕ ਮੈਂਬਰ	ਰਾਸ਼ੀ
1.	ਅਖਿਲੇਸ਼ ਪੁੱਤਰ ਰਾਕੇਸ਼ ਕੁਮਾਰ	26	4070 5896 0312	97202 44175	ਪਿੰਡ ਡਬਰੀ, ਫਿਰੋਜ਼ਾਬਾਦ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਪਤਨੀ ਸ਼ਿਵਾਨੀ ਦਾ ਖਾਤਾ ਨੰ 585602120027358 Union Bank of India UBIN0558567	ਮਾਤਾ, ਪਿਤਾ, 3 ਭਰਾ, 1 ਭੈਣ, ਪਤਨੀ, 2 ਬੱਚੇ	2,00,000/- ਰੁਪਏ
2.	ਰਾਹੁਲ ਪੁੱਤਰ ਕਿਸ਼ਨ	23	4801 1597 3113	97616 31449	ਪਿੰਡ ਸਫੇਦਪੁਰਾ, ਤਹਿਸੀਲ ਕੋਲ ਜਿਲ੍ਹਾ ਅਲੀਗੜ੍ਹ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਮਾਤਾ ਰਾਧਾ ਦਾ ਖਾਤਾ ਨੰ 3679880208 CENTRAL BANK OF INDIA CBIN0280246	ਮਾਤਾ, ਪਿਤਾ, 2 ਭਰਾ, 3 ਭੈਣਾ	2,00,000/- ਰੁਪਏ
	ਜੋੜ							4,00,000/- ਰੁਪਏ

1-*Jeon* on 5/7/25

Jeon



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ਜਖਮੀ ਹੋਏ ਵਿਅਕਤੀਆਂ (ਜੇਰੇ ਇਲਾਜ) ਦੀ ਸੂਚੀ

ਲੜੀ ਨੰ	ਜੇਰੇ ਇਲਾਜ ਵਿਅਕਤੀ ਦਾ ਨਾਮ	ਹਸਪਤਾਲ ਰਜਿਟਰੇਸ਼ਨ ਨੰਬਰ	ਉਮਰ	ਆਧਾਰ ਕਾਰਡ ਨੰਬਰ	ਮੋਬਾਇਲ ਨੰਬਰ	ਰਿਹਾਇਸ਼ੀ ਪਤਾ	ਬੈਂਕ ਦਾ ਨਾਮ/ਬੈਂਕ ਖਾਤਾ ਨੰਬਰ/IFSC CODE	ਰਾਸ਼ੀ
3	ਸੰਜੇ ਪੁੱਤਰ ਭੂਰੇ ਰਾਮ ਏਮਜ ਵਿੱਚ ਦਾਖਲ ਹੈ	25/ 572385	21 ਸਾਲ	4058 9158 9887		ਵਾਸੀ ਲੋਹੇ ਵਾਦੀਪੁਰ ਤਹਿ. ਸਿਕੰਦਰ ਗਾਵ, ਜ਼ਿਲ੍ਹਾ ਹਾਥਰਸ, (ਉਤਰ ਪ੍ਰਦੇਸ਼)	ਭਰਾ ਸੇਨੂੰ ਦਾ ਖਾਤਾ ਨੰ A/c 0860001700017484 PNB, BANK PUNB0086000	50,000/- ਰੁਪਏ.
42	ਅਰੁਣ ਕੁਮਾਰ ਪੁੱਤਰ ਸੁਨੀਲ ਕੁਮਾਰ	465	22 ਸਾਲ	8088 0497 7921	76519 09280	ਵਾਸੀ ਦਿਲਾਵਰਪੁਰ, ਜ਼ਿਲ੍ਹਾ ਸੁਜਾਨਪੁਰ (ਉਤਰ ਪ੍ਰਦੇਸ਼)	HDFC BANK 50100780384206 HDFC0004432	50,000/- ਰੁਪਏ.
	ਜੇੜ							1,00,000/- ਰੁਪਏ.
	ਕੁੱਲ ਜੇੜ							5,00,000/-



ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ,
ਮਲੋਟ।

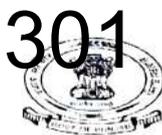
ਪਿੱਠ ਅੰਕਣ ਨੰ. 59/ਐਮ.ਏ.ਸ਼ਾਖਾ ਮਿਤੀ 04.07.2025

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਮਾਣਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਜੀਆਂ ਪਾਸ ਉਨ੍ਹਾਂ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ. ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ ਜੀ।



ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ,
ਮਲੋਟ।





ANNEXURE-A

**Office of Deputy Commissioner-cum-District Collector,
Sri Muktsar Sahib, Punjab**
(Miscellaneous Branch)

To

District Magistrate
Hathras, Aligarh, Firozabad, Etah, Chandauli, Amroha,
(Uttar Pradesh).

District Magistrate,
Karnal (Haryana).

District Magistrate,
North East, Delhi.

No. 5401-08 /MA Dated. 16/07/2025

Subject: Regarding submission of claims under the Public Liability Insurance Act, 1991 by victims of the firecracker factory blast at village Fatuhiwala, Tehsil Malout, District Sri Muktsar Sahib, Punjab.

In reference to subject cited above, it is to inform you that on 30th May 2025, a tragic incident occurred at a firecracker factory located in village Fatuhiwala, Tehsil Malout, District Sri Muktsar Sahib (Punjab), resulting in the unfortunate death of 5 persons and injuries to 44 others. The affected individuals belong to various districts of Uttar Pradesh, Haryana and Delhi.

In this regard, you are kindly requested to inform the individuals belonging to your district who were affected in the aforementioned incident, that they may file their claims under the Public Liability Insurance Act, 1991 with the District Collector, Sri Muktsar Sahib (Punjab) for compensation/relief. You are further requested to collect the claim applications from the affected individuals, verify them, and forward the same to the undersigned for further necessary action. Advance copies of applications may be emailed to dc.mks@punjab.gov.in to expedite the process. A list of the affected persons is enclosed herewith for your reference.

Your cooperation in this matter will help ensure that the victims and their families receive timely assistance and justice.

Deputy Commissioner-cum-
District Collector,
Sri Muktsar Sahib.

ਦਫ਼ਤਰ ਸਬ ਤਹਿਸੀਲ ਲੰਬੀ ਤਹਿਸੀਲ ਮਲੋਟ (ਜਿਲ੍ਹਾ ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ)
Office of the Sub Tehsil Lambi Tehsil Malout (Shri Muktsar Sahib)

ਸੇਵਾ ਵਿਖੇ,

ਉਪ ਮੰਡਲ ਮੇਜਿਸਟਰੇਟ,
ਮਲੋਟ।

ਨੰ. 232 ~~ਫਤਵਾ~~ ਮਿਤੀ 11/7/25

ਵਿਸ਼ਾ:-

ਪਿੰਡ ਫਤੂਹੀਵਾਲਾ ਤਹਿਸੀਲ ਮਲੋਟ, ਜਿਲ੍ਹਾ ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਵਿਖੇ ਪਟਾਖਾ ਫੈਕਟਰੀ ਵਿੱਚ ਹੋਏ ਬਲਾਸਟ ਦੌਰਾਨ ਮ੍ਰਿਤਕ/ਜਖਮੀ ਵਿਅਕਤੀਆਂ ਨੂੰ ਮਾਲੀ ਸਹਾਇਤਾ ਦੇਣ ਸਬੰਧੀ।

ਹਵਾਲਾ

ਆਪਜੀ ਦੇ ਦਫ਼ਤਰ ਪਾਸੋਂ ਪ੍ਰਾਪਤ ਟੈਲੀਫੋਨ ਸੰਦੇਸ਼ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਬੇਨਤੀ ਹੈ ਕਿ ਪਿੰਡ ਫਤੂਹੀਵਾਲਾ ਤਹਿਸੀਲ ਮਲੋਟ ਜਿਲ੍ਹਾ ਸ੍ਰੀ ਮੁਕਤਸਰ ਸਾਹਿਬ ਵਿਖੇ ਪਟਾਖਾ ਫੈਕਟਰੀ ਵਿੱਚ ਹੋਏ ਬਲਾਸਟ ਦੌਰਾਨ ਮ੍ਰਿਤਕ/ਜਖਮੀ ਵਿਅਕਤੀਆਂ ਨੂੰ ਮਾਲੀ ਸਹਾਇਤਾ ਦੇਣ ਸਬੰਧੀ ਲਿਸਟ (ਅੰਗ੍ਰੇਜੀ ਵਿੱਚ ਤਿਆਰ ਕਰਕੇ) ਇਸ ਪੱਤਰ ਨਾਲ ਸ਼ਾਮਲ ਕਰਕੇ ਅਗਲੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।

4/7/25
ਨਾਇਬ ਤਹਿਸੀਲਦਾਰ,
ਲੰਬੀ।

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List of deceased persons

Sl. no	Name of person died	Age	Adhaar card no	Mobile no	Address	Name of Bank/ Account no/IFSC CODE	Family members	Amount
1.	Shilendra, s/o Sunhari	18 Years	8995 8227 3047	85277 85699	Lehwajidpur, Hathras District, (Uttar Pradesh)	Maanwati (Mother) Account no- 153610410004849 GRAMIN BANK OF ARYAVART BKID0ARYAGB	Mother, Father, 2 brothers, 1 sister	2,00,000/-
2.	Niraj s/o MP Singh	19 Years	7776 1000 5040	70885 97024	Village Safedpura, Tehsil Kot, Aligarh District, (Uttar Pradesh)	Mohar Shri (Mother) Account no- 4297101003291 CANERA BANK CNRB0004297	2 Brothers, 3 Sisters	2,00,000/-
3.	Danvir s/o Banwari	17 Years	2666 6607 2703	89794 39035	Village Safedpura, Tehsil Kot, Aligarh District, (Uttar Pradesh)	Santoshi (Mother) Account no- 123710110000957 GRAMIN BANK OF ARYAVART BKID0ARYAGB	Mother, Father, 1 Brother, 3 Sisters	2,00,000/-
4.	Akhillesh s/o Rakesh Kumar	26 Years	4070 5896 0312	97202 44175	Village Dabri, Firozabad, (Uttar Pradesh)	Shiwani (Wife) Account no- 585602120027358 Union Bank Of India, UBIN0558567	Mother, Father, 3 Brothers, 1 Sister, wife, 2 Baby	2,00,000/-
5.	Rahul s/o Kishan	23 Years	4801 1597 3113	97616 31449	Village Safedpura, Tehsil Kot, Aligarh District, (Uttar Pradesh)	Radha (Mother) Account no- 3679880208 CENTRAL BANK OF INDIA CBIN0280246	Mother, Father, 2 Brothers, 3 sisters	2,00,000/-

List of injured persons

Sl. no	Name of injured persons	Hospital Registration no	Age	Adhaar no	Mobile no	Address	Name of Bank/ Account no/IFSC CODE	Amount
1	Vinod s/o Inder Singh	25/ 572547	43 Years	4531 7089 4549	92554 76736	H.no 93, Gohripur (50) Dist Karnal, Haryana	5782010000 9587 BARBOGRM KAR	50,000

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	Rohit S/O Premvir	25/ 572521	26 Years (Mout h Injury)			304	Village Leha Wajidpur Tehsil Sikandar Gaon District Hathras (UP)	Parvir (Brother) A/c no Gramin Bank of Aryavart 1536101000065 21 BKIDOARYAGB	50,000
3	Sanjay S/o Bhure Ram	25/ 572385	21 Years	4058 9158 9887			Village Leha Wajidpur Tehsil Sikandar Gaon District Hathras (UP)	Sonu (Brother) A/c 0860001700017 484, PNB Bank, PUNB0086000	50,000
4	Amit Kumar s/o Neetu s/o Sarada	451	18 Years	7515 1613 6234	98975 01854		Wari Kalyanpur Hawagarh District Aligarh (Uttar Pradesh)	IPPB POST BANK a/c 056410288937, IPOS0000001	50,000
5	Ankit Kumar s/o Raju s/o Sevati Ram	457	19 Years	8820 7592 3070	74510 53323		village Kalondi, Tehsil Hathras, (Uttar Pradesh)	Davinder (brother) A/c 42734195899, SBI SANSI, SBIN0011317	50,000
6	Vikas S/o Sanju	484	19 Years		95369 86606		Leh, Hathras (Uttar Pradesh)	Rohit Kumar (brother) A/c 057910030884, IPOS0000001, Indian Post Payment	50,000
7	Bahadur S/o Kishan	456	23 Years	9573 0566 8943	82738 29344		Safedpura, Tehsil Kol, District Aligarh, (Uttar Pradesh)	HDFC, 50100585598771, HDFC0005040	50,000
8	Ajay S/o Shri Subham Kumar	453	20 Years	4082 0999 9539	95362 49811		Lutson, Hathras (Uttar Pradesh)	45970017000280 87 PUNB 0459700 PNB	50,000

7/5/20

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	Sunil S/o Krishan Lal	461	20 Years		73518 25792	Village Bari Kaliavpur, Tehsil Jalesar, District Itta, (Uttar Pradesh)	Krishan (father) GRAMIN BANK OF ARYAVART 13041040001187 4 BKIDOARYAGB	Lal A/c	50,000
10.	Hasim Khan S/o Naimuddin	476	61 Years	4748 5720 4783	73095- 66322	Pandit Dina Dayal, Chandoli District, (Uttar Pradesh)	03390001051727 17 PUNB0033900 PNB		50,000
11	Imran S/o Jameel Khan	477	37 Years	8270 5720 4783	90126 43513	Village Kaserwa District Amloh, (Uttar Pradesh)	31160100024378 BANK OF BARODA BARB0GAJRAL		50,000
12	Sahiba D/o Imran Khan	479	16 Years		90126 43513	Village Kaserwa District Amloh, (Uttar Pradesh)	56398100002436 BANK OF BARODA BARB0GAJRAL		50,000
13	Zeenat Jahan w/o Imran Khan	478	39 Years	8558 0350 3932	90126 43513	Village Kaserwa District Amloh, (Uttar Pradesh)	56398100002436 BANK OF BARODA BARB0GAJRAL		50,000
14	Sania D/o Imran Khan	481	14 Years	5486 7782 0493	90126 43513	Village Kaserwa District Amloh, (Uttar Pradesh)	Zeenat Jahan (mother) a/c 56398100002436 BANK OF BARODA BARB0GAJRAL		50,000
15	Ishan s/o Imran Khan	483	9 Years	2903 8124 1737	90126 43513	Village Kaserwa District Amloh, (Uttar Pradesh)	Zeenat Jahan (mother) a/c 56398100002436 BANK OF BARODA BARB0GAJRAL		50,000

J. Singh

	Alishan D/o Imran Khan	482	6 Years	2704 9575 3921	90126 43513	Village Kaserwa District Amloh, (Uttar Pradesh)	Zeenat Jahan (mother) a/c 56398100002436 BANK OF BARODA BARB0GAJRAL	50,000
17	Alia D/o Imran Khan	480	12 Years	8305 4162 7795	90126 43513	Village Kaserwa District Amloh, (Uttar Pradesh)	Zeenat Jahan (mother) a/c 56398100002436 BANK OF BARODA BARB0GAJRAL	50,000
18	Ramvir S/o Ghamandi	462	20 Years	9782 2118 0813	70604- 56646	Aligarh (Uttar Pradesh)	PNB 95460017000019 04 PUNB0954500	50,000
19	Vishal s/o Banwari	464	20 Years	5175 3557 6417	63947 11331 88827 87459	Leh Alamgarh, Hathras District, (Uttar Pradesh)	Gramin Bank Of Arayvart 15361040001269 2, BKIDOARYAGB	50,000
20	Bhole s/o Vijaypal	486	25 Years		92591 01740	Leh Alamgarh, Hathras District, (Uttar Pradesh)	Mamta (mother) A/c IPPB POST BANK 057910012667, IPOS0000001	50,000
21	Amit Kumar s/o Munna Lal	459	23 Years	7283 5995 8721	70889 79811	Village Tilothe, Hathras district (Uttar Pradesh)	UNION BANK OF INDIA 52080212000547 3, UBIN0552089	50,000
22	Rajesh s/o Bikram Singh	446	22 Years	7761 2338 3077	87554 10077	Leh Alamgarh, Hathras District, (Uttar Pradesh)	Girjawanti (mother) BANK OF BARODA 25768100026963, BARB0SIKALI	50,000
23	Ganesh Kashyap, s/o Godan Kashyap	443	25 Years	8649 0152 5624	82720- 46935 89291 71924	Karawal Nagar, North East Delhi	Meenu (mother) A/c SBI 34532880102, SBIN0007836	50,000

4800

				22				
	Manoj Kumar S/o Chanderpal Singh	442	22 Years	4574 9597 5442	63974- 1133	Hathras, (Uttar Pradesh)	BANK OF BARODA 25768100026203, BARBOSIKALI	50,000
25	Amit S/o Bachu Singh	444	17 Years	4084 9476 8452	97590 32785	Lutson Hathras, (Uttar Pradesh)	PNB 45970017000387 01, PUNB0459700	50,000
26	Karn s/o Dharminder Singh	445	17 Years	6244 6962 0589	95481- 01897	Hathras, (Uttar Pradesh)	INDIA POST PAYMENT BANK 057910030927 IPOS0000001	50,000
27	Pushpinder Singh s/o Rakesh Kumar	463	23 Years	4069 2777 0592	76682 75582	Dabrai Firozabad Uttar Pradesh	INDUSIND BANK DABARAI 100213904680, INDB0000471	50,000
28	Mohit Bharti s/o Mani Ram	455	23 Years	7712 4259 5661	80770 37980	Lutson Hathras, (Uttar Pradesh)	INDIA POST PAYMENT BANK 057910146200, IPOS0000001	50,000
29	Parveen kumar S/o Chanderpal	454	24 Years	3106 4082 3478	99970 62292	Anigadi, Hathras district (Uttar Pradesh)	SBI 37164534261, SBIN0017571	50,000
30	Ankit S/o Santosh Kumar	460	15 Years	3701 0245 3662	92594 75412	Lutson Hathras, (Uttar Pradesh)	PNB 45970017001051 73 PUNB0459700	50,000
31	Akash Kumar S/o Subhash Kumar	452	19 Years	4380 9339 9203	95362 49811	Lutson Hathras, (Uttar Pradesh)	Geeta (mother) A/c PNB 45970017000858 88, PUNB0459700	50,000
32	Amit Kumar S/o Joginder	458	26 Years		95181 50169	Ratiknella Hathras (Uttar Pradesh)	Dharminder (brother) A/c 08600017000865 09, PUNB0086000	50,000

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	Vikas Kumar S/o Mahesh Kumar	474	21 Years	3806 7797 0963	75050 95142	Tilothi, Hathras district (Uttar Pradesh)	Malti (mother) A/c INDUSIND BANK SANSI 100271847165 INDB0000459	50,000
34	Sivam S/o Sunil Kumar	467	18 Years	2482 2453 4699	88594 10797	Tilothi, Hathras district (Uttar Pradesh)	Sunil Kumar (Father) A/C GRAMIN BANK OF ARYAVART 15331040003592 9, BKID0ARYAGB	50,000
35	Shubam (Abhishek Kumar) S/o Anil Kumar	469	18 Years	4202 7578 9061	63998- 15370	Sasni District Hathras (Uttar Pradesh)	Sonia (Bhua) A/c SBI 33904074096, SBIN0001581	50,000
36	Umesh S/o Krishan Lal	485	18 Years		78309 75083	Village Badi Kilaavpur, Tehsil Jalesar, District Itta, (Uttar Pradesh)	Krishan Lal (Father) A/c GRAMIN BANK OF ARYAVART 13041040001187 4, BKIDOARYAGB	50,000
37	Lalit Kumar S/o Sarvesh Kumar	472	21 Years	3944 0390 7989	79855- 64935	Dilawarpura, Sujanpur District Aligarh Uttar Pradesh	BANK OF BARODA 26998100013315 BABBOBLYROZ	50,000
38	Jatin Kumar S/o Mahinder Kumar	471	18 Years	4345 5357 4635	97943- 93723	Dilawarpur, Sujanpur district Aligarh (Uttar Pradesh)	SBI 44093038303 SBIN0011184	50,000
39	Ankit, s/o Saktan Lal	473	18 Years	3659 4781 2663	88875 56219	Raghunathpur, Sujanpur district Aligarh (Uttar Pradesh)	Sarvan (brother) A/c Bank of Baroda 16780100015079, BARBOKHANDH	50000
40	Vijay S/o Sewa Ram	466	20 Years	9330 1546 3911	79918- 81708	Shisnai Sujanpur Dist Aligarh (UP)	BANK OF BARODA 22400100015989 BARBOAKARRA	50,000

				309				
	Aman Kumar S/o Karn Kumar	468	18 Years	5833 6166 5618	3318 26096	Kant, Sujanpur district Aligarh (Uttar Pradesh)	IPPB POST BANK 060810233793 IPOS0000001	50,000
42	Arun Kumar S/o Sunil Kumar	465	22 Years	8088 0497 7921	76519 09280	Dilawarpur, Sujanpur district Aligarh (Uttar Pradesh)	HDFC BANK, 50100780384206, HDFC0004432	50,000
43	Rankesh Kumar S/o Udhampal	475	25 Years	7893 8714 5113	95804 85628	Umsar Sujanpur, Dist Aligarh (Uttar Pradesh)	BANK OF BARODA 22868100006899, BARBOBUDSHA	
44	Diwesh Kumar s/o Dinesh Kumar	470	18 years	9439 2867 6275	81268 03628	Mishripur, Sujanpur District Aligarh (Uttar Pradesh)	Vivek (Brother) A/c Bank of Baroda, 15268100011644, BARBOMISRIP	50,000

J. Singh
 ਨਗਇਬ ਤਹਿਸੀਲਦਾਰ
 ਲੰਬੀ 11/7/25

FIRST INFORMATION REPORT

(Under Section 173 B.N.S.S)

ਪਹਿਲੀ ਸੂਚਨਾ ਰਿਪੋਰਟ

(ਧਾਰਾ 173 ਬੀ.ਐਨ.ਐਸ.ਐਸ)

1. District (ਜ਼ਿਲ੍ਹਾ): SHRI MUKTSAR SAHIB

P.S. (ਥਾਣਾ): LAMBI

Year (ਸਾਲ): 2025

FIR No. (ਐਫ. 0129

ਆਈ.ਆਰ ਸੰ):

Date and Time of FIR (ਐਫ.ਆਈ.ਆਰ ਦੀ 30/05/2025 12:16 hrs

ਤਰੀਕ ਅਤੇ ਸਮਾਂ):

S.No.(ਲੜੀ ਨੰ.)	Acts (ਕਾਨੂੰਨ)	Sections (ਧਾਰਾਵਾਂ)
1	THE BHARATIYA NYAYA SANHITA (BNS), 2023	105
2	THE BHARATIYA NYAYA SANHITA (BNS), 2023	118(2)
3	THE BHARATIYA NYAYA SANHITA (BNS), 2023	3(5)
4	THE EXPLOSIVE ACT, 1884	9B
5	FACTORIES ACT, 1948	92

3. (a) Occurrence of offence (ਅਪਰਾਧ ਦੀ ਘਟਨਾ):

1. Day(ਦਿਨ): Friday

Date From 30/05/2025

Date To 30/05/2025

(ਤਰੀਕ ਤੋਂ):

(ਤਰੀਕ ਤਕ):

Time Period

Time From 00:00 hrs

Time To 10:30 hrs

(ਸਮਾਂ ਮਿਆਦ):

(ਸਮੇਂ ਤੋਂ):

(ਸਮੇਂ ਤਕ):

(b) Information received at P.S.(ਥਾਣੇ

Date

30/05/2025

Time

12:00 hrs

ਵਿਚ ਸੂਚਨਾ ਪ੍ਰਾਪਤ ਹੋਣ ਦੀ ਮਿਤੀ ਅਤੇ ਸਮਾਂ): (ਮਿਤੀ):

(ਸਮਾਂ):

(c) General Diary Reference

Entry No.

015

Date & Time

30/05/2025 12:05 hrs

(ਰੋਜਨਾਮਚਾ ਸੰਦਰਭ) :

(ਪ੍ਰਵਿਸ਼ਟੀ ਸੰ):

(ਤਰੀਕ ਅਤੇ ਸਮਾਂ) :

4. Type of Information (ਜਾਣਕਾਰੀ ਦੀ ਕਿਸਮ): Written

5. Place of Occurrence (ਘਟਨਾ ਸਥਾਨ) :

1. (a) Direction and distance from P.S.

SOUTH-WEST, 10 Km(s)

Beat No.

(ਥਾਣੇ ਤੋਂ ਦੂਰੀ ਅਤੇ ਦਿਸ਼ਾ):

(ਬੀਟ ਨੰ.):

(b) Address

PHATUHI WALA

(ਪਤਾ):

(c) In case, outside the limit of this Police Station, then

(ਜੇਕਰ ਥਾਣਾ ਸੀਮਾ ਤੋਂ ਬਾਹਰ ਹੈ ਤਾਂ)

Name of P.S

District(State)

(ਥਾਣੇ ਦਾ ਨਾਮ):

(ਜ਼ਿਲ੍ਹਾ (ਰਾਜ)):

6. Complainant / Informant (ਸ਼ਿਕਾਇਤਕਰਤਾ /ਸੂਚਨਾਕਰਤਾ):

(a) Name (ਨਾਮ): SI KARAMJEET KAUR NO 175/BTRT

(b) Father's/Husband's Name (ਪਿਤਾ / ਪਤੀ ਦਾ ਨਾਮ) :

(c) Date/Year of Birth (ਜਨਮ ਤਰੀਕ/ਸਾਲ): 1990

(e) UID No (ਯੂਆਈਡੀ ਨੰ.):

(d) Nationality (ਰਾਸ਼ਟਰੀਅਤ): INDIA

(f) Passport No. (ਪਾਸਪੋਰਟ ਨੰ.):

Date of Issue (ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ):

Place of Issue

(ਜਾਰੀ ਕਰਨ ਦਾ ਸਥਾਨ):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No.,

S.No. (ਲੜੀ ਨੰ.)	Id Type (ਪਛਾਣ ਪੱਤਰ ਦੀ ਕਿਸਮ)	Id Number (ਪਛਾਣ ਨੰਬਰ)
1		

(h) Address (ਪਤਾ):

S.No. (ਲੜੀ ਨੰ.)	Address Type (ਪਤੇ ਦੀ ਕਿਸਮ)	Address (ਪਤਾ)
1	Present Address	SHO PS KILLIANWALI ,17. Killianwali,LAMBI,SHRI MUKTSAR SAHIB,PUNJAB,INDIA
2	Permanent Address	SHO PS KILLIANWALI ,17. Killianwali,LAMBI,SHRI MUKTSAR SAHIB,PUNJAB,INDIA

(i) Occupation (ਕਿੱਤਾ):

(j) Phone number

(ਟੈਲੀਫੋਨ ਨੰ.):

Mobile

(ਮੋਬਾਈਲ ਨੰ.): 91-9814316831

7. Details of known/suspected/unknown accused with full particulars

(ਵਾਕਿਫ਼/ਸ਼ੱਕੀ/ਅਗਿਆਤ ਮੁਲਜ਼ਮ ਦਾ ਪੂਰੇ ਵੇਰਵੇ ਸਹਿਤ ਵਰਣਨ):

Accused More Than (ਇੱਕ ਤੋਂ ਵੱਧ ਅਪਰਾਧੀ ਦੀ ਗਿਣਤੀ):

S.No.	Name (ਨਾਮ)	Alias (ਉਪਨਾਮ)	Relative's	Permanent	Present Address (ਮੌਜੂਦਾ ਪਤਾ)
1	TARSEM SINGH		Father's Name : NAIB SINGH	SINGEWALA ,29. Sikh Wala,LAMBI, SHRI MUKTSAR SAHIB,PUNJAB, INDIA	1. SINGEWALA ,29. Sikh Wala, LAMBI,SHRI MUKTSAR SAHIB,PUNJAB,INDIA
2	SUKHCHAIN KAUR		Husband's Name : TARSEM SINGH	Singewala,LAMBI, SHRI MUKTSAR SAHIB,PUNJAB, INDIA	1. Singewala,LAMBI,SHRI MUKTSAR SAHIB,PUNJAB, INDIA
3	NAVRAJ SINGH		Father's Name : TARSEM SINGH	Singewala,LAMBI, SHRI MUKTSAR SAHIB,PUNJAB, INDIA	1. Singewala,LAMBI,SHRI MUKTSAR SAHIB,PUNJAB, INDIA

8. Reasons for delay in reporting by the complainant/informant (ਸ਼ਿਕਾਇਤਕਰਤਾ/ਸੂਚਨਾਕਰਤਾ ਦੁਆਰਾ ਰਿਪੋਰਟ ਕਰਨ ਵਿੱਚ ਦੇਰੀ ਦੇ ਕਾਰਨ):

9. Particulars of properties of interest (ਸਬੰਧਿਤ ਜਾਇਦਾਦ ਦਾ ਵੇਰਵਾ):

S.No. (ਲੜੀ ਨੰ)	Property Category (ਸੰਪੱਤੀ ਸ਼੍ਰੇਣੀ)	Property Type (ਸੰਪਤੀ ਦੀ ਕਿਸਮ)	Nature of Property (ਜਾਇਦਾਦ ਦੀ ਪ੍ਰਕਿਰਤੀ)	Description (ਵਰਣਨ)	Value(In Rs/-) (ਮੁੱਲ (ਰੁ ਵਿੱਚ))

10. Total value of property (In Rs/-)-ਜਾਇਦਾਦ ਦਾ ਕੁਲ ਮੁੱਲ (ਰੁ ਵਿੱਚ):

11. Inquest Report / U.D. case No., if any (ਮੌਤ ਸਮੀਖਿਆ ਰਿਪੋਰਟ / ਯੂ.ਡੀ.ਪ੍ਰਕਰਣ ਸੰ., ਜੇਕਰ ਕੋਈ ਹੋ):

S.No. (ਲੜੀ ਨੰ)	UIDB Number (ਯੂ ਆਈ ਡੀ ਬੀ ਪ੍ਰਕਰਣ ਸੰ.)

12. First Information contents (ਵੇਰਵਾ):

ਮੁੱਖ ਅਫਸਰ ਥਾਣਾ ਲੰਬੀ "ਫਤਿਹ" ਅੱਜ ਮਨ ਥਾਣੇਦਾਰ ਸਮੇਤ ਸ:ਬ: ਹਰਬੰਸ ਸਿੰਘ ਨੰਬਰ 148/ਸਮਸ, ਸ:ਬ: ਹਰਵਿੰਦਰ ਸਿੰਘ ਨੰਬਰ 134/ਸਮਸ, ਹੋਲਦਾਰ ਖੁਸ਼ਵੰਤ ਸਿੰਘ ਨੰਬਰ 664/ਸਮਸ, ਸੀ.ਸਿਪਾਹੀ ਸੰਜੀਵ ਕੁਮਾਰ ਨੰਬਰ 1403/ਸਮਸ, ਸਿਪਾਹੀ ਸੰਦੀਪ ਕੁਮਾਰ ਨੰਬਰ 1336/ਸਮਸ, ਸਿਪਾਹੀ ਤਨਵੀਰ ਸਿੰਘ ਨੰਬਰ 160/ਸਮਸ ਦੇ ਪੁਲਿਸ ਪਾਰਟੀ ਬ੍ਰਾਏ ਗਸ਼ਤ ਵਾ ਚੈਕਿੰਗ ਸ਼ੱਕੀ ਪੁਰਸ਼ਾ ਦੇ ਸਬੰਧ ਵਿੱਚ ਨਵੇਂ ਬਾਈਪਾਸ ਮਲੋਟ ਬਠਿੰਡਾ ਰੋਡ ਪਰ ਪਿੰਡ ਫਤੂਹੀਵਾਲਾ ਨੂੰ ਜਾਂਦੀ ਲਿੰਕ ਰੋਡ ਪਰ ਮੌਜੂਦ ਸੀ ਤਾਂ ਮੁਖਬਰ ਖਾਸ ਨੇ ਹਾਜ਼ਰ ਆ ਕੇ ਮਨ ਥਾਣੇਦਾਰ ਪਾਸ ਇਤਲਾਹ ਦਿੱਤੀ ਕਿ ਮੰਡੀ ਕਿੱਲਿਆਵਾਲੀ ਤੋਂ ਪਿੰਡ ਫਰੀਦਕੋਟ ਕੋਟਲੀ ਨੂੰ ਜਾਂਦੀ ਲਿੰਕ ਰੋਡ ਪਰ ਬਾਹਦ ਰਕਬਾ ਪਿੰਡ ਫਤੂਹੀਵਾਲਾ ਵਿਖੇ ਤਰਸੇਮ ਸਿੰਘ ਪੁੱਤਰ ਨੈਬ ਸਿੰਘ ਵਾਸੀ ਪਿੰਡ ਸਿੰਘੇਵਾਲਾ ਅਤੇ ਉਸ ਦੀ ਪਤਨੀ ਸੁਖਚੈਨ ਕੌਰ ਅਤੇ ਉਸ ਦੇ ਲੜਕੇ ਨਵਰਾਜ ਸਿੰਘ ਵੱਲੋਂ ਲੋਕਾ ਦੀਆ ਕੀਮਤੀ ਜਾਨਾਂ ਨੂੰ ਜੋਖਮ ਵਿੱਚ ਪਾ ਕੇ ਗੈਰ ਕਾਨੂੰਨੀ ਢੰਗ ਨਾਲ ਪਟਾਖਿਆ ਦੀ ਇੱਕ ਫੈਕਟਰੀ ਚਲਾਈ ਜਾ ਰਹੀ ਹੈ ਅਤੇ ਜਿਸ ਵਿੱਚ ਬਹੁਤ ਸਾਰੇ ਪ੍ਰਵਾਸੀ ਮਜਦੂਰ ਕੰਮ ਕਰਦੇ ਸਨ। ਇਸ ਫੈਕਟਰੀ ਵਿੱਚ ਵਿੱਚ ਬੀਤੀ ਰਾਤ ਭਿਆਨਕ ਬਲਾਸਟ (ਧਮਾਕਾ) ਹੋ ਗਿਆ ਹੈ। ਜਿਸ ਨਾਲ ਬਹੁਤ ਸਾਰੇ ਪ੍ਰਵਾਸੀ ਮਜਦੂਰ ਮਲਬੇ ਹੋਠ ਆ ਕੇ ਦੱਬੇ ਗਏ ਹਨ, ਜਿੰਨ੍ਹਾਂ ਵਿੱਚੋਂ ਕੁੱਝ ਪਰਵਾਸੀ ਮਜਦੂਰਾਂ ਦੀ ਮੌਤ ਹੋ ਚੁੱਕੀ ਹੈ ਅਤੇ ਕੁੱਝ ਬੁਰੀ ਤਰ੍ਹਾਂ ਜਖਮੀ ਹੋ ਗਏ ਹਨ। ਜਿੰਨ੍ਹਾਂ ਨੂੰ ਵੱਖ ਵੱਖ ਹਸਪਤਾਲਾਂ ਵਿੱਚ ਇਲਾਜ ਲਈ ਭੇਜ ਦਿੱਤਾ ਗਿਆ ਹੈ। ਇਤਲਾਹ ਮੋਹਤਵਾਰ ਤੇ ਭਰੋਸੇਯੋਗ ਹੈ। ਤਰਸੇਮ ਸਿੰਘ, ਸੁਖਚੈਨ ਕੌਰ ਅਤੇ ਨਵਰਾਜ ਸਿੰਘ ਉਕਤਾਨ ਵੱਲੋਂ ਗੈਰ ਕਾਨੂੰਨੀ ਢੰਗ ਨਾਲ ਬਿਨਾਂ ਕਿਸੇ ਸੁਰੱਖਿਆ (ਸੇਫਟੀ) ਦੇ ਇੰਤਜਾਮ ਕੀਤੇ ਪਟਾਖਿਆ ਦੀ ਫੈਕਟਰੀ ਚਲਾਉਣ ਕਰਕੇ ਫੈਕਟਰੀ ਵਿੱਚ ਬਲਾਸਟ (ਧਮਾਕਾ) ਹੋਇਆ ਹੈ। ਜਿਸ ਨਾਲ ਕੁੱਝ ਪਰਵਾਸੀ ਮਜਦੂਰਾਂ ਦੀ ਮੌਤ ਹੋ ਚੁੱਕੀ ਹੈ ਅਤੇ ਕਈ ਪਰਵਾਸੀ ਮਜਦੂਰ ਜਖਮੀ ਹੋ ਗਏ ਹਨ। ਜਿੰਨ੍ਹਾਂ ਵੱਲੋਂ ਅਜਿਹਾ ਕਰਨਾ ਸੂਰਤ ਜੁਰਮ 105, 118(2), 3(5) ਬੀ.ਐਨ.ਐਸ. ਅਤੇ ਵਿਸਫੋਟਕ ਐਕਟ 1884 ਦੀ ਧਾਰਾ 9,12 ਅਤੇ ਫੈਕਟਰੀ ਐਕਟ 1948 ਦੀ ਧਾਰਾ 92 ਦੀ ਤਾਰੀਫ ਨੂੰ ਪੂਰਾ ਕਰਦਾ ਹੈ। ਜਿਸ ਤੇ ਰੁੱਕਾ ਬਰਖਿਲਾਫ ਤਰਸੇਮ ਸਿੰਘ ਪੁੱਤਰ ਨੈਬ ਸਿੰਘ, ਸੁਖਚੈਨ ਕੌਰ ਪਤਨੀ ਤਰਸੇਮ ਸਿੰਘ ਅਤੇ ਨਵਰਾਜ ਸਿੰਘ ਪੁੱਤਰ ਤਰਸੇਮ ਸਿੰਘ ਵਾਸੀਆਨ ਪਿੰਡ ਸਿੰਘੇਵਾਲਾ ਦੇ ਖਿਲਾਫ ਬਾਜ਼ਰਮ ਉਕਤ ਟਾਇਪ ਕਰਕੇ ਬ੍ਰਾਏ ਦਾਇਰੀ ਮੁਕੱਦਮਾ ਹੱਥੀ ਸਿਪਾਹੀ ਤਨਵੀਰ ਸਿੰਘ ਦੇ ਥਾਣਾ ਲੰਬੀ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ। ਮੁਕੱਦਮਾ ਦਰਜ ਕਰਕੇ ਨੰਬਰ ਮੁਕੱਦਮਾ ਤੋਂ ਜਾਣੂੰ ਕੀਤਾ ਜਾਵੇ, ਇੰਚਾਰਜ ਪੀ.ਸੀ.ਆਰ ਨੂੰ ਇਤਲਾਹ ਦਿੱਤੀ ਜਾਵੇ। ਸ਼ਪੈਸਲ ਰਿਪੋਰਟਾਂ ਜਾਰੀ ਕੀਤੀਆ ਜਾਣ। ਮਨ ਥਾਣੇਦਾਰ ਸਮੇਤ ਸਾਬੀ ਕਰਮਚਾਰੀਆ ਦੇ ਮੁਖਬਰ ਖਾਸ ਵੱਲੋਂ ਦੱਸੀ ਜਗਾਂ ਬਰ ਮੌਕਾ ਦਾ ਰਵਾਨਾ ਹੁੰਦਾ ਹਾਂ। ਸਹੀ/- ਕਰਮਜੀਤ ਕੌਰ SI ਮੁੱਖ ਅਫਸਰ ਥਾਣਾ (ਆਰਜੀ) ਕਿਲਿਆਵਾਲੀ ਮਿਤੀ 30.05.2025 ਅੱਜ ਬਾਹਦ ਰਕਬਾ ਪਿੰਡ ਫਤਹੀਵਾਲਾ At 10.30 AM ਅੱਜ ਥਾਣਾ:- ਰੁੱਕਾ ਉਕਤ ਮੋਸੂਲ ਥਾਣਾ ਹੋਣ ਤੇ ਮੁਕੱਦਮਾ ਉਕਤ, ਬਾਜ਼ਰਮ ਉਕਤ, ਬਰਖਿਲਾਫ ਦੋਸ਼ੀਆਨ ਉਕਤਾਨ ਦਰਜ CCTNS ਕਰਕੇ ਅਸਲ ਰੁੱਕਾ ਸਮੇਤ ਨਕਲ FIR ਹੱਥੀ ਆਮਦਾ PHG ਨਿੱਜਦ SI ਪਾਸ ਬਰ ਮੌਕਾ ਭੇਜੀ ਜਾ ਰਹੀ ਹੈ। ਸਪੈਸਲ ਰਿਪੋਰਟਾ ਹੱਥੀ ਮਹਿਲਾ ਸੀ.ਸਿ ਸਰੋਜ ਰਾਣੀ ਨੰਬਰ 466/ਸਮਸ ਇਲਾਕਾ ਮੈਜਿਸਟਰੇਟ ਸਾਹਿਬ ਅਤੇ ਅਫਸਰਾਨ ਬਾਲਾ ਜੀ ਦੀ

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N.C.R.B (ਐਨ.ਸੀ.ਆਰ.ਬੀ)

I.I.F.-I (ਆਈ.ਆਈ.ਐਫ.-I)

ਸੇਵਾ ਵਿਚ ਭੇਜੀਆ ਜਾ ਰਹੀਆ ਹਨ। ਇੰਚਾਰਜ ਪੀ.ਸੀ.ਆਰ ਨੂੰ ਇਤਲਾਹ ਦਿੱਤੀ ਜਾ ਰਹੀ ਹੈ।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(ਕਾਰਵਾਈ : ਉਪਰੋਕਤ ਜਾਣਕਾਰੀ ਨਾਲ ਪਤਾ ਚੱਲਦਾ ਹੈ ਕਿ ਅਪਰਾਧ ਕਰਨ ਦਾ ਤਰੀਕਾ ਸੰ. ਨੰ 2 . ਵਿੱਚ ਦਰਸਾਈ ਧਾਰਾ ਦੇ ਤਹਿਤ ਹੈ):

(1) Registered the case and took up the investigation (ਕੇਸ ਦਰਜ ਕੀਤਾ ਗਿਆ ਅਤੇ ਪੜਤਾਲ ਨੂੰ ਲੈ ਲਿਆ): or
(ਜਾਂ)

(2) Directed (Name of I.O.): Karamjit Kaur Rank SI (Sub-Inspector)
(ਤਫਤੀਸ਼ੀ ਅਧਿਕਾਰੀ ਦਾ ਨਾਮ): (ਅਹੁਦਾ):

No(ਨੰ): 175/BTRT to take up the Investigation (ਨੂੰ ਜਾਂਚ ਆਪ ਪਾਸ ਲੈਣ ਲਈ ਨਿਰਦੇਸ਼ ਦਿੱਤਾ ਗਿਆ) or(ਜਾਂ)

(3) Refused investigation due to (ਕਿਸ ਕਾਰਨ ਕਰਕੇ ਇਨਕਾਰ ਕੀਤਾ) :

or (ਜਾਂ)

(4) Transferred to P.S. District
(ਥਾਣਾ): (ਜ਼ਿਲ੍ਹਾ):

on point of jurisdiction (ਹੱਦਬੰਦੀ ਕਾਰਣ) .

F.I.R. read over to the complainant/informant, admitted to be correctly recorded and a copy given to the complainant/informant free of cost. (ਸ਼ਿਕਾਇਤਕਰਤਾ/ਸੂਚਨਾਕਰਤਾ ਨੂੰ ਪ੍ਰਾਥਮਿਕੀ ਪੜ੍ਹ ਕੇ ਸੁਣਾਈ ਗਈ ,ਸਹੀ ਦਰਜ ਹੋਇਆ ਮੰਨਿਆ ਅਤੇ ਇੱਕ ਕਾਪੀ ਮੁਫਤ ਸ਼ਿਕਾਇਤਕਰਤਾ ਨੂੰ ਦਿੱਤੀ ਗਈ ।)

R.O.A.C.(ਆਰ.ਓ .ਏ .ਸੀ.)

14. Signature/Thumb impression of the complainant / informant (ਸ਼ਿਕਾਇਤਕਰਤਾ/ਸੂਚਨਾਕਰਤਾ ਦੇ ਹਸਤਾਖਰ / ਅੰਗੂਠੇ ਦਾ ਨਿਸ਼ਾਨ):

15. Date and time of dispatch to the court (ਅਦਾਲਤ ਵਿੱਚ ਪੇਸ਼ ਕਰਨ ਦੀ ਤਰੀਕ ਅਤੇ ਸਮਾਂ):

Signature of Officer in charge, Police Station

(ਮੁੱਖ ਅਫਸਰ ਥਾਣਾ ਦੇ ਹਸਤਾਖਰ)

Name(ਨਾਮ): SUKHRAJ SINGH

Rank (ਅਹੁਦਾ): Asst. SI (Assistant Sub-Inspector)

No(ਸੰ.): 935/SMS

N.C.R.B (ਐਨ.ਸੀ.ਆਰ.ਬੀ)

I.I.F.-I (ਆਈ.ਆਈ.ਐਫ.-I)

Attachment to item 7 of First Information Report (ਅੱਵਲ ਸੂਚਨਾ ਰਿਪੋਰਟ ਦੇ ਮਦ 7 ਸੰਲਗਨਕ):

Physical features, deformities and other details of the suspect/accused: (If known / seen)

(ਸ਼ੱਕੀ ਮੁਲਜ਼ਮ ਦੀ ਸਰੀਰਕ ਵਿਸ਼ੇਸ਼ਤਾ, ਵਿਕਾਰ ਅਤੇ ਹੋਰ ਵੇਰਵਾ: (ਜੇਕਰ ਵਾਕਿਫ਼/ਦੇਖਿਆ ਗਿਆ))

S.No. (ਲੜੀ ਨੰ.)	Sex (ਲਿੰਗ)	Date/Year of Birth (ਜਨਮ ਮਿਤੀ/ਸਾਲ)	Build (ਬਣਾਵਟ)	Height (cms.)	Complexion (ਰੰਗ)	Identification Mark(s) (ਪਛਾਣ ਚਿੰਨ੍ਹ)
1	2	3	4	5	6	7
1	Male					Poxpitted: NO
2	Female					Poxpitted: NO
3	Male					Poxpitted: NO
Deformities/ Peculiarities (ਵਿਕਾਰ / ਵਿਸ਼ੇਸ਼ਤਾ)		Teeth (ਦੰਦ)	Hair (ਵਾਲ)	Eyes (ਅੱਖਾਂ)	Habit(s) (ਆਦਤਾਂ)	Dress Habit(s) (ਪਹਿਰਾਵਾ)
8		9	10	11	12	13
Language /Dialect (ਭਾਸ਼ਾ/ਬੋਲੀ)	Place Of(ਦਾ ਸਥਾਨ)					Others (ਹੋਰ)
	Burn Mark (ਸੜੇ ਹੋਏ ਦਾ ਨਿਸ਼ਾਨ)	Leucoderma (ਚਿੱਟਾ ਰੋਗ)	Mole (ਮਹੁਕਾ)	Scar (ਜ਼ਖਮ)	Tattoo (ਗੁੱਦੇ ਹੋਏ ਦਾ)	
14	15	16	17	18	19	20

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused. (ਇਹ ਖੇਤਰ ਤਦੇ ਦਰਜ ਕੀਤੇ ਜਾਣਗੇ ਜੇਕਰ ਸ਼ਿਕਾਇਤਕਰਤਾ / ਸੂਚਨਾਕਰਤਾ ਸ਼ੱਕੀ / ਮੁਲਜ਼ਮ ਦੇ ਬਾਰੇ ਕੋਈ ਇੱਕ ਜਾਂ ਵੱਧ ਜਾਣਕਾਰੀ ਦਿੰਦਾ ਹੈ |)